

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. C.P. (IB) 261(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

**NAME OF THE PARTIES:- Cs Mandar S Wagh Liquidator For
M/S. Itp Senergy Private Limited**

Section: U/s 59 of Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB) 261(MB)2024: -

Present: - Adv. Surekha Yadav a/w Adv Khushbu Bhanushali appeared for the
Petitioner through VC. None appeared on behalf of RoC.

RoC report is awaited. RoC is granted a last and final opportunity to file its report within
a period of one week, failing which, the matter will be decided on merits. List this matter
on **23.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

NAVNATH

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)